

Development of deep-sea fishing

1261. SHRI SURESH KALMA-DI : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) whether it is a fact that Government have taken steps for the development of massive resources for deep-sea fishing in the country;

(b) if so, whether Government propose to have broad based bilateral agreements with countries having advanced fishing vessels and technical know-how; and

(c) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO) : (a) Steps taken by the Government for the development of deep sea fishing in the country are given in the statement (See below)

(b) There is no proposal under consideration of the Ministry to enter into bilateral agreement with any country in respect of deep sea fishing.

(c) Does not arise.

Statement

- (i) Augmentation of deep sea fishing fleet through judicious mix of mainly indigenous, imported and leased vessels.
- (ii) Encouraging Indian fishing companies to enter into joint venture with foreign fishing companies for deep sea fishing, etc.
- (iii) Provision for test fishing by foreign fishing companies in collaboration with the Indian company in Indian waters.
- (iv) Provision of 33% subsidy on the cost of indigenously constructed deep sea fishing vessels.
- (v) Provision of loan facility on soft term by Shipping Credit and Investment Company of India Ltd.
- (vi) Systematic and intensive survey of fishery resources in Indian Exclusive Economic Zone.
- (vii) Assistance for construction of fishing harbours at major and minor ports.
- (viii) Training of deep sea fishing operatives for manning the fishing vessels.
- (ix) Regulation of fishing by foreign vessels in the Exclusive Economic Zone and by Indian owned vessels in the Territorial waters.

Revival of Soyabean Industry

1262. DR. YELAMANCHILI SIVAJI : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) what steps have been taken to revive the Soyabean industry in the country;

(b) whether Government propose to import Soyabeans for processing

locally instead of importing processed oil; and

(c) whether Government is reluctant to permit Soyabean import; if so what are the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO) : (a) to (c) Information is being collected and will be laid on the Table of the House.